

STATEMENT-II

Statement showing statutory minimum price of sugarcane; economic cost of levy sugar procured for FDS (all India average) and retail issue price of levy sugar since 1991 till 1994

Year	Statutory Minimum Price for Sugarcane	All India Average Economic Cost of levy sugar procured for PDS	Retail issue Prices
	(Rs. per qtl.)	(Rs. per qtl.)	(Rs. per kg.)
1990-91	23.00	613.23	5.25 (from 1.10.90 to 23.7.91) 6.10 (from 24.7.91 to 30.9.91)
1991-92	26.00	686.88	6.10 (from 1.10.91 to 20.1.92) 6.90 (from 21.1.92 to 30.9.92)
1992-93	31.00	829.99	6.90 (from 1.10.92 to 16.2.93) 8.30 (from 17.2.93 to 31.1.94)
1993-94	34.50	903.08	9.05 (from 1.2.1994 to onwards)

[English]

Consumer Courts

*306. SHRI ATAL BIHARI
VAJPAYEE:
SHRI DHARMANNA MON-
DAYYA SADUL:

Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether the Government have made any assessment of the working of the Consumer Courts under the Consumer Protection Act, 1986;

(b) if so, the details thereof;

(c) the number of cases filed in Consumer Courts during 1993-94, State-wise;

(d) the backlog of pending cases as on date, State-wise; and

(e) the measures taken by the Government to clear the backlog?

THE MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI A.K. ANTONY): (a) and (b). The working of the consumer courts set up under the

Consumer Protection Act was discussed in the first all-India Conference of the presidents and Members of the State Commission held on 24th January, 1994 where State-wise position was reviewed and resolutions were passed to provide for adequate infrastructure, staff and funds.

(c) and (d). This Ministry compiles such information on quarterly basis. Based on the information available with the Central

Government, a *Statement* has been compiled and is annexed.

(e) Many of the State Governments are converting part time district fora into full time. The Consumer Protection Act, 1986 also provides for setting up of additional District Forum in a district depending upon the work load. However, the responsibility of setting up of additional District Fora lies with the State Governments.

STATEMENT

State/UT	State Commission											
	No. of Complaints					No. of Appeals					District Forums	
	Filed since inception	Disposed since inception	Pending cases	Filed since inception	Disposed since inception	Pending cases	Filed since inception	Disposed since inception	Pending cases	Disposed since inception	Pending cases	Period ending
Andhra Pradesh	1089	318	771	2856	2218	638	61987	48479	13508		30.6.94	
Arunachal Pradesh	5	0	5	2	0	2	55	51	4		31.3.94	
Assam	412	92	320	61	24	37	1403	356	1047		31.12.93	
Bihar	1707	796	911	1045	433	612	15959	8251	7708		31.3.94	
Goa	90	52	38	142	109	33	878	701	177		31.12.92	
Gujarat	1441	802	639	1045	708	337	26078	13651	12427		31.12.93	
Haryana	252	232	20	1777	1348	429	24709	16596	8113		30.6.94	
Himachal Pradesh	236	88	148	690	82	608	4656	3550	1106		31.3.94	
Jammu & Kashmir	41	9	32	10	0	10	2470	422	2048		30.6.93	
Karnataka	975	783	192	1587	717	870	14411	5067	9344		31.3.94	
Kerala	1224	754	470	2284	933	1351	46709	32981	13728		30.6.94	

State/UT	State Commission											
	No. of Complaints					No. of Appeals					District Forums	
	Filed since inception	Disposed since inception	Pending cases	Filed since inception	Disposed since inception	Pending cases	Filed since inception	Disposed since inception	Pending cases	Disposed since inception	Pending cases	Period ending
Madhya Pradesh	299	236	63	987	217	770	21507	11687	9820	30.9.93		
Maharashtra	1871	1018	853	2669	1170	1499	36749	24117	12632	30.6.94		
Manipur	2	1	1	9	4	5	395	373	22	30.6.93		
Meghalaya	5	4	1	1	1	0	8	2	6	31.12.93		
Mizoram	—	—	0	0	0	0	129	110	19	30.6.94		
Nagaland	—	—	—	—	—	0	—	—	—	Not available		
Orissa	1167	645	522	849	270	579	7805	4334	3471	31.12.93		
Punjab	329	210	119	312	288	24	10651	6831	3820	31.12.93		
Rajasthan	767	537	230	2080	1162	918	46097	33154	12943	31.3.94		
Sikkim	1	1	0	—	—	0	8	5	3	31.12.93		
Tamil Nadu	553	306	247	379	320	49	17244	3697	13547	31.12.93		

State/UT	State Commission													
	No. of Complaints						No. of Appeals						District Forums	
	Filed since inception	Disposed since inception	Pending cases	Filed since inception	Disposed since inception	Pending cases	Filed since inception	Disposed since inception	Pending cases	Filed since inception	Disposed since inception	Pending cases	Period ending	
Tripura	38	30	8	41	32	8	285	188	97	31.3.94				
Uttar Pradesh	1445	659	786	6178	2238	3940	73731	40123	33608	31.3.94				
West Bengal	1844	355	1489	637	301	336	13992	3006	10986	31.3.94				
Andaman & Nicobar	8	5	3	7	4	3	73	63	10	31.3.94				
Chandigarh	524	220	304	259	146	113	5314	2492	2822	30.6.94				
D & N Haveli	-	-	0	-	-	0	15	7	8	30.6.94				
Daman & Diu	-	-	0	-	-	0	27	7	20	31.3.94				
Delhi	2083	1202	881	1670	686	984	32606	14710	17896	30.6.94				
Lakshadweep	-	-	0	1	1	0	14	12	2	30.6.94				
Pondicherry	47	38	9	181	154	27	724	658	66	30.6.94				
Total	18455	9393	9062	27759	13576	14183	466689	275681	191008					